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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
Naman R. Joshi	Jayshree Jain.			
9739098717	Operational Creditor.	3/0//18		
SARAVANA PRABHUJ	MS DTDC EXPRESSETD	Sayon a prat		
9964007885	Respondent	Janavara prob		
	& PHONE NUMBER  Naman G. Joshi 9739098717  SARAVANA PRABHUS	REPRESENTATION TO WHOM  Naman R. Joshi Jayohnee Jain.  9739098717 Operational Cerditor.  SARAVANA PRABHUS MS DTDC EXPRESSLIP		

## ORDER

PCS for Operational Creditor is present. Tapas Law Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 21/02/2018.

Member (T)

Member (J)